

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 2842
TO BE ANSWERED ON 17.03.2023**

SHORTAGE OF DOCTORS IN AYUSH HOSPITALS/CENTRES

2842. SHRI B.B.PATIL:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government is aware that the doctors in the centres/hospitals under AYUSH are less than the required strength;
- (b) if so, the details thereof, district-wise particularly in Telangana;
- (c) whether the Government proposes to assess and resolve the shortcomings in these hospitals;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government proposes to allocate funds for promoting the AYUSH medical practice in such hospitals; and
- (f) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) to (d): As Public Health is a State subject, maintaining the information of sanctioned & vacant posts of Ayush doctors/practitioners and filling up of vacancies fall under the purview of respective State/UT Governments. However, the data on registered Ayush doctors/practitioners in the country including Telangana as on 01.01.2021, as reported by State/UT Boards/Councils is furnished at **Annexure-I**.

(e) & (f): Ministry of Ayush is implementing the Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments and under NAM, provisions have been made for financial assistance for the promotion of Ayush medical practice through the following:-

- i. Ayush Health & Wellness Centres under Ayushman Bharat.

- ii. Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs).
- iii. Up-gradation of existing standalone Government Ayush Hospitals.
- iv. Up-gradation of existing/setting up of new standalone Government/ Panchayat/Government aided Ayush Dispensaries.
- v. Setting up of up to 50 /30 /10 bedded integrated Ayush Hospitals.
- vi. Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals.

State/UT Governments may avail financial assistance by submitting the proposal through State Annual Action Plan (SAAP) as per NAM guidelines.

State/UT wise Ayushregistered practitioners (doctors) as on 01.01.2021

S.No.	States/UTs	Number of Ayush registered practitioners (doctors)
1	2	3
1	Andhra Pradesh	5081
2	Arunachal Pradesh	418
3	Assam	2963
4	Bihar	73250
5	Chhattisgarh	6549
6	Delhi	9740
7	Goa	1470
8	Gujarat	55812
9	Haryana	11759
10	Himachal Pradesh	7209
11	Jammu & Kashmir	3801
12	Jharkhand	768
13	Karnataka	49694
14	Kerala	45395
15	Madhya Pradesh	70285
16	Maharashtra	167419
17	Manipur	0
18	Meghalaya	438
19	Mizoram	0
20	Nagaland	174
21	Odisha	15330
22	Punjab	16057
23	Rajasthan	21378
24	Sikkim	0
25	Tamil Nadu	17296
26	Telangana	22756
27	Tripura	669
28	Uttar Pradesh	94482
29	Uttarakhand	5304
30	West Bengal	50099
31	A&N Islands	0
32	Chandigarh	184
33	D&N Haveli and Daman & Diu	0
34	Ladakh	0
35	Lakshadweep	0
36	Puducherry	0
	TOTAL	755780

Source: As reported by State Boards/Councils

Note: The number of Ayush registered practitioners (doctors) includes Ayurveda, Unani, Siddha, Naturopathy, Homoeopathy and Sowa-Rigpa registered practitioners.